

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 6935 –JK (LD) of 2025
DATED:- 11 - 06 - 2025

Sanction is hereby accorded to the appointment of Officer's of Forest Department as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition,if any, pending before Hon'ble Supreme Court of India / Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 11- 06- 2025

No:-LAW-OIC/06/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Commissioner Secretary to Government, Forest Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Im

Annexure to the Government Order No.- 6935 - JK(LD) of 2025 dated 11.06.2025

S.No.	Title of the Case	OIC
1	WP(C) No.895/2020 titled Amar Singh Vs. Union Territory of J&K & Ors.	Mr. Ranjeev Sharma, SFS, DFO Rajouri (Email dforajouri@gmail.com contact No. 9622241776.
2	T.A No. 7387/2021 in (SWP No. 1791/2014) tiled Ch. Deedar Hussain and others Vs Union Territory of Jammu and Kashmir and others.	Mr. Raj Kumar Sharma, Under Secretary to the Government, Forest, Ecology and Environment Department.

Ranjeev *Jm*